



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.) MR. CHINMOY BARUAH

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/775/2019	EUSOB ALI @ YUSUB ALI Versus THE STATE OF ASSAM AND 7 ORS.	MISS. M DAS MD. S ISLAM MR. M DEKA	GA, ASSAM
2	WP(C)/982/2019	SANTOSH KUMAR PODDER Versus THE STATE OF ASSAM AND 5 ORS.	MR. G C PHUKAN MR. K GOGOI MR. S M SARMA MR. A R TAHBILDAR	MR SISHIR DUTTA (R6) MR. R DE (R5) MR. C SHARMA (R6) MR. S DUTTA (R6) SC, TRANSPORT PP, ASSAM
3	WP(C)/6274/2019	KRISHNA KANTA BORO AND ANR. Versus THE STATE OF ASSAM AND 24 ORS.	MR. B SAHARIA MR. A M BARBHUIYA	MR. Y DOLOI SC, TRANSPORT
4	WP(C)/7292/2019	SARASWATI KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K RAY MR. I GOGOI MIIS T DAS MR. M DEY	GA, ASSAM SC, AG
5	WP(C)/9238/2019	PABITRA BAGLARY AND 4 ORS. Versus THE STATE OF ASSAM AND 17 ORS.	MR S K NATH MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	SC, ELEM. EDU GA, ASSAM SC, K A A C
6	Crl.A./16/2020	SRI JOGANATH DAS Versus THE STATE OF ASSAM AND ANR	MS. R HUSSAIN MR Z MUKIT MR. A SATTAR MS. N BARMAN	PP, ASSAM
7	I.A.(Civil)/822/2023 in CRP/1538/2023	KISHOR KR DAS Versus ON THE DEATH OF PROBhat MAHANTA	MR. R K BHUYAN MR. M KASHYAP	
	WITH CRP/1538/2023 (Filing Number)	KISHOR KR DAS Versus MANJULA MAHANTA AND 5 ORS A	MR. R K BHUYAN	
8	WP(C)/4712/2023	PRASANNA JYOTI BORTHAKUR Versus THE STATE OF ASSAM AND 3 ORS	MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
9	WP(C)/4783/2023	HAMIDA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A ALI MR. Y ALI S ALI	GA, ASSAM
10	WP(C)/5149/2024	SANGHAMITRA SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR GAURAV R DUTTA MR A R BAROOAH	SC, HEALTH

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MR. S BAROOAH	08-11-2024	To	17-11-2024
17)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
18)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
19)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
20)	MR B D DAS	13-11-2024	To	16-11-2024
21)	MR A R BHUYAN	11-11-2024	To	29-11-2024
22)	MR G GOSWAMI	15-11-2024	To	20-11-2024
23)	MR B K KAR	12-11-2024	To	23-11-2024
24)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
26)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
27)	MR. R K BHATRA	12-11-2024	To	24-11-2024
28)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
29)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/334/2022	JAHIRUL ISLAM AND ANR. Versus THE COMMISSIONER AND SECRETARY AND 10 ORS.	MR. M U MAHMUD MR. M ALI	SC, ELEM. EDU GA, ASSAM K ZAMAN (r-9)
2	WP(C)/578/2022	ALSUMA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR E AHMED MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, P AND R.D. GA, ASSAM
3	WP(C)/4264/2023	UDDAV BORAH Versus THE STATE OF ASSAM AND 7 ORS	MR. A DEKA MR N SARMA	SC, RMSA MR. N DEKA (R-3) MR. M GOGOI (R-3) MS E CHOUDHURY (R-3) SC, SEC. EDU. SC, SSA
4	WP(C)/4644/2023	SHAZAHAN ALI AHMED Versus THE STATE OF ASSAM AND 12 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK A A AHMED MR. A W MONDAL	SC, ELEM. EDU GA, ASSAM MS. S E AHMED (r-12 AND 13) MS. N DEVI(r-12 AND 13) SC, SSA
5	WP(C)/4664/2023	VISHAL DHANUKA Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	J SHARMA G. DAS S MEDHI	SC, APDCL

LEAVE NOTE OF ADVOCATES FOR 12/11/2024

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024

10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MR. S BAROOAH	08-11-2024	To	17-11-2024
17)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
18)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
19)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
20)	MR B D DAS	13-11-2024	To	16-11-2024
21)	MR A R BHUYAN	11-11-2024	To	29-11-2024
22)	MR G GOSWAMI	15-11-2024	To	20-11-2024
23)	MR B K KAR	12-11-2024	To	23-11-2024
24)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
26)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
27)	MR. R K BHATRA	12-11-2024	To	24-11-2024
28)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
29)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Tuesday,12th November 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(Civil)/2280/2020 in RSA/23/2019	MD EUNWESH ALI @ MD UNSH ALI Versus ON THE DEATH OF ATARHAN NESSA HER LEGAL HEIR AMIRAN NESSA AND 7 ORS.	G UDDIN	
	WITH RSA/23/2019	MD EUNWESH ALI @ MD UNSH ALI Versus MUSSTT NOORJAHAN BEGUM AND 6 ORS	MS C M DEKA MR H I CHOUDHURY G UDDIN MR. A S TAPADER MR N Y KONYAK	MR. S A AHMED MR. S A AHMED MS. A TALUKDAR MISS M GOGOI MISS M GOGOI MISS M GOGOI MS F AHMED MS F AHMED
2	WP(C)/4411/2021	KHARIF UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, IRRIGATION
3	WP(C)/6687/2021	SMT. SUNILA KAIRI Versus THE STATE OF ASSAM AND 6 ORS	MD S HOQUE MR. M DEKA MR S JAFRI	SC, ELEM. EDU
4	RSA/75/2022	NIBASH CHANDRA SHEEL @ CHINU SHEEL Versus ON THE DEATH SUKHMAY KUMAR SHEEL HIS LEGAL HEIRS BINA SHEEL AND ORS.	MR. L R MAZUMDER MR. A ISLAM MR. A Z AHMED	MR. S P CHOUDHURY (R21) MR K BISWAKARMA (R21) MS B DEVI (R21)
5	WP(C)/5468/2022	PREMSHILA CHOUDHURY @ PREMSHILA DEVI Versus THE STATE OF ASSAM AND 4 ORS	MR. R MAJUMDAR MS A DAS MR. F A HASSAN MS A BORAH MR. A K DAS	GA, ASSAM
6	WP(C)/6194/2022	MD. ERSAD ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM MR. B RAHMAN (r-6) SC, SSA
7	I.A.(Civil)/1618/2023 in RSA/12013/2022	THE STATE OF ASSAM AND ANR . Versus SYEDA WAHIDA RAHMAN ,	ADDL. SR. GA, ASSAM	MR. A SATTAR FOR CAVEATOR
	WITH RSA/12013/2022 (Filing Number)	THE STATE OF ASSAM AND ANR . Versus SYEDA WAHIDA RAHMAN , E		

8	WP(C)/5096/2023	DEBA GOALA Versus THE STATE OF ASSAM AND 6 ORS	MR. A H M R CHOUDHURY SC, ELEM. EDU SC, SSA
9	WP(C)/5188/2023	SMTI. SABITRI BIN Versus THE STATE OF ASSAM AND 6 ORS	MR G U AHMED MR. R ISLAM S AKTAR SC, P AND R.D. GA, ASSAM
10	WP(C)/3044/2024	SCHOOL MANAGING COMMITTEE, MOUKHOWA UZIRAR CHAR M E MADRASSA AND 9 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A ROSHID MS. T BEGUM SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.

=====

=====

LEAVE NOTE OF ADVOCATES FOR 12/11/2024

-

1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MR. P SARMA	04-10-2024	To	16-11-2024
4)	MR. O P BHATI	04-10-2024	To	16-11-2024
5)	MS. K YADAV	21-10-2024	To	10-12-2024
6)	MR. R L YADAV	21-10-2024	To	10-12-2024
7)	MR H MAURYA	21-10-2024	To	20-11-2024
8)	MR. N ALAM	04-11-2024	To	20-11-2024
9)	MR. P P DAS	04-11-2024	To	15-11-2024
10)	MR. B BARMAN	05-11-2024	To	15-11-2024
11)	MR. J P SHARMA	07-11-2024	To	18-11-2024
12)	MR S K KEJRIWAL	19-11-2024	To	29-11-2024
13)	MS S KEJRIWAL	19-11-2024	To	29-11-2024
14)	MR. R GOSWAMI	12-11-2024	To	12-11-2024
15)	MR. K SARMA	11-11-2024	To	16-11-2024
16)	MR. S BAROOAH	08-11-2024	To	17-11-2024
17)	MR. A CHAMUAH	07-11-2024	To	17-11-2024
18)	MR. S SUTRADHAR	11-11-2024	To	24-11-2024
19)	MR J I BARBHUIYA	16-11-2024	To	20-11-2024
20)	MR B D DAS	13-11-2024	To	16-11-2024
21)	MR A R BHUYAN	11-11-2024	To	29-11-2024
22)	MR G GOSWAMI	15-11-2024	To	20-11-2024
23)	MR B K KAR	12-11-2024	To	23-11-2024
24)	MS J CHAKRABORTY	12-11-2024	To	23-11-2024
25)	MR. A BHATTACHARYA	12-11-2024	To	13-11-2024
26)	MS B CHOUDHURY	13-11-2024	To	27-11-2024
27)	MR. R K BHATRA	12-11-2024	To	24-11-2024
28)	MR D C K HAZARIKA	11-11-2024	To	15-11-2024
29)	MR. C CHOWDHURY	14-11-2024	To	14-11-2024